

**General Order No. 80/2022**

As per direction contained in the Hon'ble Court's letter no. 37845-37881/A.D. Misc. Dated 24<sup>th</sup> of April, 2019, it is hereby ordered that the morning sitting of the Court and Offices of Civil Court, Vaishali at Hajipur shall be commence **from 4<sup>th</sup> (Monday) of April, 2022 to 25<sup>th</sup> (Saturday) of June, 2022.**

Hence, it is hereby ordered that the Courts shall **sit at 7.00 A.M. and rise at 1.00 P.M.** with half an hour **recess from 9.30 A.M. to 10.00 A.M.** However all the **offices concerned shall function from 6.30 A.M. to 1.00 P.M.**

The Court shall function **from 27<sup>th</sup> of June, 2022 from 10.00 A.M** as 26<sup>th</sup> of June is Sunday holiday.


Inform all concerned.

Sd/-  
District & Sessions Judge,  
Vaishali at Hajipur.  
22-03-2022.

**Office of the District & Sessions Judge, Vaishali at Hajipur.**

Memo No. 236/Admn. Dated 22/03/2022

**Copy forwarded to** Principal Judge, Family Court / D.D.O., Accounts / Principal Magistrate, J. J. Board / Incharge Administration, Civil Court, Nazarat, Hajipur / District Magistrate, Vaishali at Hajipur / Superintendent of Police, Vaishali at Hajipur / Jail Superintendent, District Jail, Hajipur / Civil Surgeon, Vaishali at Hajipur / P.P., Vaishali at Hajipur / G.P., Vaishali at Hajipur / Secretary, Bar Association / Secretary, Advocate Association, Hajipur for information and needful.

  
D.D.O.,  
Civil Court, Hajipur.  
22-03-2022